NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : TCP/17/ (IB)/2017 NAME OF THE PETITIONER(S) : S. SIVAKUMAR NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD UNDER SECTION : 433(e) (f) S.No. NAME (IN CAPITAL) SIGNATURE DESIGNATION REPRESENTATION BY WHOM M/s. Guptaglani for Regrandent C. Kalkir C/G/m_ MS-P.R. BACA SUBRAMANIAN For petitive Preshm Rijkuma

ORDER

Counsel for the petitioner present. The counsel for the petitioner did not comply with the provisions of section 9(3)(b)and(c) of the I&B Code, 2016. Hence, the petition abates and the same is dismissed with a liberty to the petitioner to file afresh, if so advised.

S-wrage from

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)